

**Improvement in functioning of PDS**

1272. SHRI S. THANGAVELU: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government had instructed the State Governments for implementation of revised citizen charter, in order to improve the functioning of PDS in the country;

(b) if so, the details thereof and whether some State Governments have shown hesitation to implement the citizen charter; and

(c) if so, the details thereof and the follow up action taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) The Revised Model Citizen's Charter for Targeted Public Distribution System (TPDS) was issued in July, 2007 for adoption and implementation by State/UT Governments. It *inter-alia* contains information relating to TPDS such as authorities responsible for its effective implementation, rights of citizens to get information regarding their entitlements of foodgrains, quality and quantity of foodgrains supplied to the fair price shops, issuance of ration cards, operation of fair price shops, inspection/checking, etc.

So far, 32 State/UT Governments have reported adoption and implementation of the Revised Model Citizen's Charter. State Governments of Jammu and Kashmir, Jharkhand and Manipur are yet to report the adoption/implementation of the Revised Model Citizen's Charter. These States are being requested on regular basis to report the adoption/implementation of the Revised Model Citizen's Charter.

**De-regulation of sugar sector**

1273. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government has set up a high level committee to examine the possibility of de-regulation of the sugar sector; and

(b) if so, the details thereof and by when the report is expected to be submitted?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Yes, Sir. A committee under the Chairmanship of Dr. C. Rangarajan, Chairman, Economic Advisory Council (EAC) to Prime Minister has been constituted on 20-01-2012 to look into all issues connected with deregulation of sugar sector. No time limit has been fixed for the Committee to submit its reports.